

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SMILECARE MULTI SPECIALTY HOSPITALS INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Smilecare Multi Specialty Hospitals India Private Limited,
2.	Date of incorporation of corporate debtor	19-08-2013.
3.	Authority under which corporate debtor is incorporated / registered	Companies Act 1956 with Registrar of Companies, Vijayawada.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110AP2013PTC089586
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : Door No.C- 13, Panchavati Township , Akkireddy Palem, Visakhapatnam 530008, A.P. Principal Office : Durgha Hospitals, 36-91-108, Urvasi Junction, Kancharapalem, Visakhapatnam -530008, A.P.
6.	Date of closure of Insolvency Resolution Process	04-06-2021
7.	Liquidation commencement date of corporate debtor	04-06-2021 (Certified copy of the order dated 10-05-2021 was made available on 04-06-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Rachamallu Ramachandra Reddy, Regd No.IBBI/IPA-001/IP/P-01472/2018-2019/12270.
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No.508, Block A1, TVS Lakeview Apartments, Road No.10, Opp: Ramalayam, Panchavati Colony, Manikonda, Hyderabad-500089. Umarachamallu12081962@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No.508, Block A1, TVS Lakeview Apartments, Road No.10, Opp: Ramalayam, Panchavati Colony, Manikonda, Hyderabad-500089. Cell No.9441279037 smilecareliq@gmail.com
11.	Last date for submission of claims	04-07-2021.

Notice is hereby given that the National Company Law Tribunal, Amaravathi bench has ordered the commencement of liquidation of the **Smilecare Multi Specialty Hospitals India Private Limited** on **10.05.2021, certified copy received on 04-06-2021**

The stakeholders of **Smilecare Multi Specialty Hospitals India Private Limited** are hereby called upon to submit their claims with proof on or before 04-07-2021, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other



creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Rachamallu Ramachandra

Reddy

Date 05-06-2021.

Place : Hyderabad.

